

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 672**

TO BE ANSWERED ON THE 6TH FEBRUARY, 2024/ MAGHA 17, 1945 (SAKA)

DECADAL CENSUS

672. SHRI KURUVA GORANTLA MADHAV:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government has finalised the timelines for conducting the decadal census;

(b) if so, the details thereof and if not, the reasons therefor;

(c) whether the Government proposes to implement any new technologies for improving the speed, reach and accuracy of the census; and

(d) if so, the details thereof and if not, the reasons therefor?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)**

(a) & (b): The intent of the Government for conducting Census 2021 was notified in Gazette of India on 28th March, 2019. The Government decided to conduct Census 2021 under the Census Act, 1948 in two phases, viz., (a) Houselisting & Housing Census during April-September, 2020 and (b) Population Enumeration during 9th to 28th February, 2021.

Due to outbreak of COVID-19 pandemic, the Census 2021 and the related field activities have been postponed.

(c) & (d): The forthcoming Census is to be the first digital Census and there is a provision for self-enumeration. Mobile Apps for collection of data and a Census portal for management and monitoring of various Census related activities have been developed.
